

Central Administrative Tribunal
Principal Bench, New Delhi.

RA-70/94
OA-1759/93

New Delhi this the 6th Day of April, 1994.

(X)

Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman
Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Sh. Surya Narain Tiwari,
S/o Sh. Ganga Prasad Tiwari,
R/o 5/117, Purana Kanpur.

Review Applicant

versus

1. The Chairman,
Central Board of Direct Taxes,
North Block,
New Delhi.

2. The Chief Commissioner of Income Tax,
Cadre Control Authority(Administration),
Kanpur Charge,
16/69, Ayakar Bhavan,
Civil Lines, Kanpur.

3. Director of Investigation
(Income Tax Deptt.),
16/67, Civil Lines,
Kanpur.

Respondents

ORDER(BY CIRCULATION)
delivered by Hon'ble Mr. B.N. Dhoundiyal, Member(A)

This review application has been filed by
Sh. Surya Narain Tiwari against the order of this
Tribunal dated 13.12.1993. This Tribunal had held
that the applicant has failed to establish that he
was appointed as typist/stenographer paid out of
contingency and has to wait for his turn for taking
advantage of promotions to Group-C post for which
10% of the vacancies are ear-marked.

No new evidence in this regard has been
presented in the review application and the applicant

AN

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has reiterated the arguments which were advanced during the hearing of the case. He has also challenged our interpretation of the chart of duties of the Lower Division Clerk.

(V)

We do not find an error apparent on the face of record. The Review Application is rejected.

B.N. Dholiyal
(B.N. DHOUDIYAL)
MEMBER (A)

Suy
• (S. K. DHAON)
Vice-Chairman

/vv/